

e-mail/special messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/96/6503/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Prasanta Buragohain,
District & Sessions Judge,
Goalpara.

Dated Guwahati the 12th November, 2018.

Sub: Commuted Leave with station leave permission.

Ref:- Your letter No No. 4169/1590 dtd. 01.11.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted Commuted Leave for 4 (four) days for w.e.f. 17.11.2018 to 20.11.2018 along with head quarter leave permission for the same period, subject to leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been allowed to hand over the charge of your court and office to Shri S. Hazarika, Addl. District & Sessions Judge, Goalpara, before proceeding on leave.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
Rjan

Memo NO.HC.VII-66/96/65/A, dated

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information. A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
2. Shri S. Hazarika, Addl. District & Sessions Judge, Goalpara for information.

Sd/-
JT. REGISTRAR (VIGILANCE)